

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP(IB) No.41/BB/2018	For compliances	A and Y Partners	Sec 7 of I&B	Mr. Prem Pradeep	M/s Indies Vineyards Pvt Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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20	SHASHANK NAGENDRAN 9742972097	FINANCIAL CREDITOR	
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ORDER

Counsel for Financial Creditor is present. He has filed Memo for compliance. Issue notice to corporate debtor. Registry to prepare notice, counsel for petitioner company to collect the notice and serve it on corporate debtor and file proof of service. Counsel for petitioner company is directed to file a revised copy of Form No.1 and file proof that name of the corporate debtor being Fidelis Beverages Private Limited. to M/s Indies Vineyards Pvt.Ltd. List it on 13.04.2018.


MEMBER (T)


MEMBER (J)